

Name of the corporate debtor:Printland Digital (India) Private Limited; Date of commencement of CIRP: 30th October,2023; List of Creditors as on: 16th January, 2024

List of Financial creditors (Except Workmen and Employees)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in COC					
1	Punjab National bank	8-Nov-23	11422608.93	11422608.93	Secured	Amount as on 31.10.2023+Interest	Covered by CGTMSE and GECL coverage.CG202 10102659WC valid till 17.04.2026	NO	100.00%	NA	NA	-	-	Admitted
		Total	11422608.93	11422608.93					100.00%					



RAJEEV DHINGRA

IRP of Printland Digital (India) Private Limited

IBBI Reg. No.- IBBI/PA-001/IP-P-01946/2019-2020/12970

Registered Address: BG - 5A / 48B; DDA Flats; Paschim Vihar, New Delhi-110063

Permanent Residence: C 237, 4th Floor, Mayfield Garden, Sector 50, Gurugram – 122018

Communication Address: Mavent Restructuring Services LLP, B-29, LGF, Lajpat Nagar-III, Delhi -110024

Email id: cirp.printland.digital@gmail.com; dhingra_fca@yahoo.com

AFA Valid Upto : 09 March, 2024

16.01.2024